

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP/40(CHE)2023

NAME OF THE PETITIONER : Integrated Finance Company Ltd

NAME OF THE RESPONDENT(S) : M/s. AM.Agro Foods (Madras) Pvt Ltd & another

UNDER SECTION : Sec 252(3) of CA, 2013

ORDER

Representing Counsel Ms.A.Ramya appears for the Petitioner. Ld. Counsel Mr.Avinash Krishnan Ravi appears for the Respondent/ROC.

ROC report is awaited.

Ld. Counsel for the Applicant is directed to serve copy of the application on the Respondent and file Affidavit of Service.

List the Petition on **11.12.2023** awaiting report of ROC and hearing.

— sd —

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

ss

— sd —

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**